

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**CA No. 41/2018/C-IV (IB)-227(PB)/2018**

**In the matter of:**

Nuvoco Vistas Corporation Ltd.  
Vs.  
Soho Infra. Pvt. Ltd.

....**Applicant**

....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 14.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :  
For the Respondent :

**ORDER**

CA No. 41/2018 (IB)-227(PB)/2018 is filed with the minutes of the first meeting of COC of corporate debtor, M/s. Soho Infrastructure Private Limited held on 03.08.2018 is placed on record by the IRP. The same is taken on record with all just exceptions. Let the said application be placed in the main application 227(PB)/2018 and be kept with the Court File for further reference at the time of disposal. CA No. 41/2018 (IB)-227(PB)/2018 is disposed in terms of the above order.

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

